## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs) TIS HAZARI COURTS: DELHI

## **ORDER**

The following Orderlies/Peons are hereby detained and directed to report to the Office of Centr District Legal Services Authority (CDLSA) for National Lok-Adalat to be held on 13.09.2025 (Secor Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official(Sh./Ms.)	Place of present posting	Mobile No.
1	Pawan Kumar EC: 44836723	Ms. Sana Khan, Ld. Civil Judge-05	9812566539
2	Akshay EC: 82248622	General Branch	9650830517
3	Ram Prasad Darlami EC: 17743065 / 10981	Ms. Gita, Ld. JMFC MC-04	9211426412
4	Lata Pawar EC: 90239	Office Pool, Admn. Branch-III	8588942567
5	Ramesh Kumar EC: 91059	Office Pool, Admn. Branch-III	8571922898
6	Parveen Dayma EC: 25832344	Office Pool, Admn.III, Central, THC	9811232387
7	Harpreet Singh EC: 23922109	Sh. Chander Mohan, Ld. DJ-14 LAC	8595643639
8	Rohit EC: 36735288	Sh. Sahil Gupta, Ld. Civil Judge-07	8570919282
9	Lokesh . EC: 39139130	Sh. Vinay Singhal, Ld. DJ-09	8010720619
10	Dinesh EC: 72317821 / 11116	Admin. Branch-1	9868444591

Note:- Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

(Virender Kumar Bansal)
Principal District & Sessions Judge (1
Tis Hazari Courts, Delhi

No. 66038 66051 Admn-III/HQs/Delhi/2025

Dated, Delhi the 17 77725

## Copy forwarded for information & necessary action to:

- 1. Personal Office of the undersigned.
- 2. The Secretary, CDLSA, THC, Delhi.
- 3 Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
- 4. The Officials concerned for compliance.

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